

Central Administrative Tribunal  
Principal Bench  
New Delhi

OA No.523/2014

New Delhi this the 4th day of March, 2016

**Hon'ble Shri Shekhar Agarwal, Member (Administrative)**  
**Hon'ble Dr. Brahm Avatar Agrawal, Member (Judicial)**

Sh. Raghbir Singh (Driver DTC)  
S/o Deeg Ram  
Driver Batch No. 7342,  
R/o Vill & PO -Noona Mazra  
Distt.Jhajjar, Haryana. ....Applicant.

(By Advocate: Sh.F.K. Jha)

**VERSUS**

1. Chairman-cum-Managing Director  
DTC Head Quarter,  
I.P. Estate, New Delhi.
2. The Depot Manager,  
Delhi Transport Corporation,  
Shadipur Depot, New Delhi ..... Respondents

(Advocate: Ms. Manisha Tyagi)

**O R D E R (ORAL)**

**(By Hon'ble Shri Shekhar Agarwal, Member (A):-**

Today, when this matter was taken up for hearing, learned counsel for the applicant has submitted that his grievance has already been redressed by the respondents and therefore, he wants to withdraw the OA.

Accordingly, the OA is dismissed as withdrawn. No costs.

**(Dr.Brahm Avtar Agrwal)**

**(Shekhar Agarwal)**

**Member(J)**

**Member (A)**

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